

## **ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE JUDGE :JUSTICE M.C. HARI RANI**

**DATE OF APPOINTMENT :2ND MAY 2008**

**(entered in the judicial service on 26-4-1982 and elevated as High Court Judge on 2-5-2008.)**

### **DECLARED ASSETS**

#### **ASSETS OF THE JUDGE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>7.89 cents</b>	<b>One house constructed by me in the year 1999 (given on rent of Rs.8500/- per month from December 2008 onwards)</b>	<b>Savings Bank A/c. RS.2,51,326/-</b>	<b>12 sovereigns</b>	<b>Nil</b>	<b>Provident Fund amount Rs. 2,21,896/-</b>

### **LIABILITIES**

**NIL**

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**Note:- Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE SPOUSE : DR. P. VISWANATHAN**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>	<b>NIL</b>

**LIABILITIES**

**NIL**

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**Note:- Further details available with the Hon'ble Chief Justice**